

ITEM NO.301

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3076-3079/2014

(Arising out of impugned final judgment and order dated 29-11-2013 in RP No. 1/2011 29-11-2013 in RP No. 2/2011 29-11-2013 in RP No. 3/2011 29-11-2013 in RP No. 4/2011 passed by the)

THE STATE OF ANDHRA PRADESH

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS.

Respondent(s)

IA No. 13/2014 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 13/2015 - PERMISSION TO FILE ANNEXURES)

WITH

SLP(C) No. 10498/2011 (XVII)

(FOR ON IA 34503/2011

FOR STAY APPLICATION ON IA 3/2011

FOR ON IA 55820/2011

FOR [APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS] ON IA 2/2011

FOR MODIFICATION OF COURT ORDER ON IA 30361/2019

IA No. 2/2011 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS

IA No. 30361/2019 - MODIFICATION OF COURT ORDER

IA No. 3/2011 - STAY APPLICATION)

SLP(C) No. 7457-7460/2014 (XVII)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1/2014

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 5/2014

IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 5/2014 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 33623-33626/2014 (XVII)

IA No. 72483/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 76464/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 10/2015 - PERMISSION TO FILE ANNEXURES

IA No. 6/2015 - PERMISSION TO FILE ANNEXURES

IA No. 1/2014 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 33671/2014 (XVII)

(FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 1/2014

FOR ON IA 2/2015

IA No. 1/2014 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 20-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

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UPON hearing the counsel the Court made the following
O R D E R

List the Interlocutory Applications as well the main cases at
10.30 a.m. on 14th March, 2023.

(VIJAY KUMAR)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)